

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
STARRED QUESTION NO. 281
TO BE ANSWERED ON 12.12.2016

RURAL WAGES

***281. SHRI DILIP KUMAR TIRKEY:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether it is a fact that rural wages in the country have been consistently going down in the recent past;
- (b) if so, the corresponding data of growth in rural wages during the last three years; and
- (c) the steps taken by Government to ensure a steady growth in rural wages?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): A Statement is laid on the Table of the House.

Statement in reply to parts (a) to (c) of Rajya Sabha Starred Question No. 281 for 12.12.2016.

(a) to (c): The wages of workers under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) are protected against inflation by Indexation with the Consumer Price Index for Agricultural Labour (CPI-AL). MGNREGA wage rate is linked to State-wise CPI-AL which is revised on yearly basis and implemented during the financial year in States/UTs. State-wise wage rate during the last three years is given in **Annexure**.

Annexure referred in reply to parts (a)to(c) of Rajya Sabha Starred Question No. 281 dated 12.12.2016.

(in Rs.)

States	2014-15	2015-16	2016-17
ANDHRA PRADESH	169	180	194
ARUNACHAL PRADESH	155	167	172
ASSAM	167	179	182
BIHAR	158	162	167
CHHATTISGARH	157	159	167
GOA	195	208	229
GUJARAT	167	178	188
HARYANA	236	251	259
HIMACHAL PRADESH	154-193	162-203	170-213
JAMMU AND KASHMIR	157	164	173
JHARKHAND	158	162	167
KARNATAKA	191	204	224
KERALA	212	229	240
MADHYA PRADESH	157	159	167
MAHARASHTRA	168	181	192
MANIPUR	175	190	197
MEGHALAYA	153	163	169
MIZORAM	170	183	188
NAGALAND	155	167	172
ODISHA	164	174	174
PUNJAB	200	210	218
RAJASTHAN	163	173	181
SIKKIM	155	167	172
TAMIL NADU	167	183	203
TELANGANA		180	194
TRIPURA	155	167	172
UTTAR PRADESH	156	161	174
UTTRAKHAND	156	161	174
WEST BENGAL	169	174	176
ANDAMAN AND NICOBAR	222-235	228-241	230-243
DADRA & NAGAR HAVELI	182	196	208
DAMAN & DIU	170	181	192
LAKSHADWEEP	195	210	220
PUDUCHERRY	167	183	203
CHANDIGARH	227	239	248